

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No. 358 of 2016 in
DFR No. 1464 of 2016**

Dated : 8th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

M/s Shalivahana Green Energy Ltd. ...Appellant(s)
Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

ORDER

IA No.358 of 2016
(Appl. for condonation of delay)

It is represented that Respondent Nos. 1 & 2 have not been served.
Issue fresh dasti notice to Respondent Nos. 1 & 2 returnable on
31.08.2016.

List the matter on **31.08.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson